IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-IV

ITEM No. 309
New IA/4039/ND/2025 in IB/2830/ND/2019

IN THE MATTER OF:

ASR Logistics India Pvt Ltd	....	Applicant
Vs.		
Leo Creations Pvt Ltd	....	Respondent

Under Section 9 of IBC 2016

Order delivered on 22.08.2025

CORAM:
SHRI MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:
For the Applicant/RP : Adv. Reema Khaneeotra

ORDER

New IA/4039/ND/2025:-

The Hon'ble NCLAT by order dated 21.07.2025 set aside the order passed by this Tribunal in IB/2830/ND/2019. The order dated 21.07.2025 is taken on record. In view of the order passed by the Hon'ble NCLAT, IB/2830/ND/2019 is closed.

New IA/4039/ND/2025 stands **closed as** infructuous.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (JUDICIAL)

Mamta 22.08.2025